

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 102(ND)/2015
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt. Ina Malhotra
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 5.10.2016

NAME OF THE COMPANY: Kohinoor Foods Ltd.
V/s
M/s. Kohinoor Speciality Food India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Mr. Vinodendra Ganda, Sr. Adv.		} Petitioners	Ina Malhotra
2.	Mr. Vipul Ganda, Adv.			
3.	Ms. Tarun Mehta, Adv.			
4.	Mr. S.K. Oishi, Adv.			
5.	Ms. Mohit Samman, Adv.			
6.	Mr. Anur Bagai, Adv.			
			} Respondents	Anuj Berry
7.	MR. ANUJ BERRY, ADV	Order		

Learned counsel for the non applicant – petitioner seeks two weeks time to file reply to the affidavit filed on 3.10.2016 with a copy in advance to the counsel for applicant – respondents.

List for arguments on 4.11.2016.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT
Ina Malhotra
(INA MALHOTRA)
MEMBER (J)